

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4264**

TO BE ANSWERED ON THE 29TH MARCH, 2022/CHAITRA 8, 1944 (SAKA)

COMPLAINTS RECEIVED BY NHRC

**4264. SHRI PINAKI MISRA :
SHRI RAVIKUMAR D.:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases in which National Human Rights Commission (NHRC) received complaints of deaths or injuries caused due to police firing/encounter since 2011, State/UT-wise and year-wise;

(b) the number of cases in which NHRC took suo moto cognizance of death or injuries caused due to police firing/encounter since 2011, State/UT-wise and year-wise; and

(c) the details of actions which NHRC is mandated to take on the complaints received or registered suo moto regarding deaths or injuries caused due to police firing/encounter?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): As per information received from the National Human Rights Commission (NHRC), details of cases (State/UT-wise and year-wise), reported in respect of deaths in police firing and police encounter are given at Annexure-A and Annexure- B respectively and details of cases (State/UT-wise and year-wise) in which NHRC took suo moto cognizance of death in police firing and death in police encounter are given at Annexure-C and Annexure-D respectively. No specific data is maintained as regards injuries caused due to police firing/encounter.

(c): In the complaints of death in police firing / death in police encounter and also in cases of suo moto cognizance taken by the NHRC, action is taken by the Commission as per the provisions laid down under the Protection of Human Rights Act, 1993 as well as under NHRC (Procedure) Regulations, 1994 as amended from time to time. When the enquiry into the cases discloses violation of human rights, the Commission recommends payment of monetary relief to the Next of Kin (NoK) of the deceased and prosecution / disciplinary action against the erring public servants. Action against the erring public servant is to be taken by the respective authorities as per extant rules, procedures, etc.

Statement showing DEATHS IN POLICE FIRING for the period 1.4.2011 to 28.2.2022

		01/04/2011 To 31/03/2012	01/04/2012 To 31/03/2013	01/04/2013 To 31/03/2014	01/04/2014 To 31/03/2015	01/04/2015 To 31/03/2016	01/04/2016 To 31/03/2017	01/04/2017 To 31/03/2018	01/04/2018 To 31/03/2019	01/04/2019 To 31/03/2020	01/04/2020 To 31/03/2021	01/04/2021 To 28/02/2022
Sr.No.	State/UT Name	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered
1	ANDHRA PRADESH	1	1	0	0	0	0	0	0	0	0	1
2	ARUNACHAL PRADESH	0	0	0	0	0	2	1	2	0	0	0
3	ASSAM	15	18	16	2	1	5	5	0	4	2	7
4	BIHAR	38	6	6	10	3	0	1	2	0	2	3
5	CHHATTISGARH	0	1	1	0	0	0	0	0	0	0	5
6	GOA	0	0	0	0	0	0	0	0	0	0	0
7	GUJARAT	0	23	0	0	2	0	0	1	0	0	1
8	HARYANA	0	2	3	0	3	0	2	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	1	0	0	0	0
10	JHARKHAND	11	2	9	4	0	3	1	1	1	2	0
11	KARNATAKA	0	0	0	0	0	1	0	0	1	2	0
12	KERALA	0	0	0	0	0	0	0	0	0	1	0
13	MADHYA PRADESH	0	6	3	2	0	0	2	1	0	1	0
14	MAHARASHTRA	13	12	1	2	0	0	1	1	1	0	0
15	MANIPUR	1	4	1	1	6	1	0	0	0	0	0
16	MEGHALAYA	0	0	0	2	0	0	0	0	0	0	0
17	MIZORAM	0	0	0	0	3	0	0	0	0	0	0
18	NAGALAND	0	0	0	1	0	0	0	1	0	0	1
19	ODISHA	8	6	5	5	4	1	0	2	1	2	1
20	PUNJAB	2	4	0	1	0	1	0	0	0	1	0
21	RAJASTHAN	7	1	0	4	0	1	2	1	1	1	1
22	SIKKIM	0	0	0	0	0	0	1	0	0	0	0
23	TAMIL NADU	23	5	0	0	0	0	1	2	1	1	1
24	TELANGANA	2	1	0	12	0	1	0	0	0	1	0
25	TRIPURA	4	0	0	0	0	0	0	1	0	1	0
26	UTTAR PRADESH	20	8	0	7	6	2	0	2	11	8	0
27	UTTARAKHAND	0	0	0	0	0	0	0	0	0	0	0
28	WEST BENGAL	9	6	5	1	2	2	2	6	1	0	0
29	ANDAMAN & NICOBAR	0	0	1	0	0	0	0	0	0	1	0
30	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0
31	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0
33	DELHI	2	2	7	0	0	0	0	0	1	2	0
34	JAMMU & KASHMIR	43	3	2	5	4	1	1	0	0	2	1
35	LADAKH	0	0	0	0	0	0	0	0	0	0	0
36	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0
37	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0
38	ALL OVER INDIA (*)	0	0	0	0	0	0	0	0	0	1	1
	TOTAL	199	111	60	59	34	21	21	23	23	31	23

(*) ALL OVER INDIA means case relating to more than one State)

Statement showing DEATHS IN POLICE ENCOUNTER for the period 1.4.2011 to 28.2.2022

		01/04/2011 To 31/03/2012	01/04/2012 To 31/03/2013	01/04/2013 To 31/03/2014	01/04/2014 To 31/03/2015	01/04/2015 To 31/03/2016	01/04/2016 To 31/03/2017	01/04/2017 To 31/03/2018	01/04/2018 To 31/03/2019	01/04/2019 To 31/03/2020	01/04/2020 To 31/03/2021	01/04/2021 To 28/02/2022
Sr.No.	State/UT Name	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered
1	ANDHRA PRADESH	0	3	2	4	4	3	1	2	1	1	3
2	ARUNACHAL PRADESH	0	2	4	4	1	3	4	5	1	1	0
3	ASSAM	62	49	50	82	43	31	16	7	4	4	16
4	BIHAR	2	2	7	0	2	4	0	9	5	3	4
5	CHHATTISGARH	3	19	18	23	48	75	40	53	39	24	27
6	GOA	0	0	0	0	0	0	0	0	0	0	0
7	GUJARAT	2	0	0	0	0	0	0	2	0	0	0
8	HARYANA	2	2	5	2	9	2	4	5	1	3	1
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	1	0	0	0
10	JHARKHAND	8	12	12	10	17	7	10	17	6	5	9
11	KARNATAKA	1	3	2	1	1	2	2	0	2	0	0
12	KERALA	0	0	0	0	0	1	0	1	2	0	0
13	MADHYA PRADESH	5	10	4	6	3	1	1	1	3	6	2
14	MAHARASHTRA	1	5	1	11	3	8	10	11	3	1	1
15	MANIPUR	16	12	3	1	8	3	2	0	0	0	1
16	MEGHALAYA	5	16	7	22	15	10	4	1	0	0	2
17	MIZORAM	0	0	0	0	0	0	0	0	0	0	0
18	NAGALAND	0	0	0	0	0	0	0	1	0	1	0
19	ODISHA	5	8	11	6	7	9	6	14	3	3	8
20	PUNJAB	0	1	2	2	2	2	1	1	1	1	2
21	RAJASTHAN	3	3	0	0	0	0	4	0	2	0	3
22	SIKKIM	0	0	0	0	0	0	0	0	0	0	0
23	TAMIL NADU	2	3	1	0	1	2	2	0	3	3	4
24	TELANGANA	8	2	0	2	3	0	1	1	4	5	2
25	TRIPURA	1	0	0	0	0	0	0	0	0	0	0
26	UTTAR PRADESH	19	8	4	7	5	4	44	22	26	16	8
27	UTTARAKHAND	0	0	0	0	0	0	1	0	0	0	0
28	WEST BENGAL	4	5	1	3	5	1	1	0	1	0	2
29	ANDAMAN & NICOBAR	1	0	0	0	0	0	0	0	1	0	0
30	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0
31	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0
33	DELHI	0	3	3	2	2	1	1	2	2	0	3
34	JAMMU & KASHMIR	0	0	0	0	0	0	0	0	2	5	37
35	LADAKH	0	0	0	0	0	0	0	0	0	0	0
36	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0
37	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0
38	ALL OVER INDIA (*)	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	150	168	137	188	179	169	155	156	112	82	135

(*) ALL OVER INDIA means case relating to more than one State)

Statement showing SOU MOTO COGNIZANCE OF DEATH IN POLICE FIRING for the period 1.4.2011 to 28.2.2022

		01/04/2011 To 31/03/2012	01/04/2012 To 31/03/2013	01/04/2013 To 31/03/2014	01/04/2014 To 31/03/2015	01/04/2015 To 31/03/2016	01/04/2016 To 31/03/2017	01/04/2017 To 31/03/2018	01/04/2018 To 31/03/2019	01/04/2019 To 31/03/2020	01/04/2020 To 31/03/2021	01/04/2021 To 28/02/2022
Sr.No.	State/UT Name	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0
3	ASSAM	0	1	0	0	0	0	0	0	0	0	0
4	BIHAR	0	0	0	0	0	0	0	0	0	0	0
5	CHHATTISGARH	0	1	0	0	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0
10	JHARKHAND	0	0	0	0	0	0	0	0	0	0	0
11	KARNATAKA	0	0	0	0	0	0	0	0	0	0	0
12	KERALA	0	0	0	0	0	0	0	0	0	0	0
13	MADHYA PRADESH	0	0	0	0	0	0	0	0	0	0	0
14	MAHARASHTRA	0	1	0	0	0	0	0	0	0	0	0
15	MANIPUR	0	0	0	0	0	0	0	0	0	0	0
16	MEGHALAYA	0	0	0	0	0	0	0	0	0	0	0
17	MIZORAM	0	0	0	0	1	0	0	0	0	0	0
18	NAGALAND	0	0	0	0	0	0	0	0	0	0	0
19	ODISHA	0	0	0	0	0	0	0	0	0	0	0
20	PUNJAB	0	0	0	1	0	0	0	0	0	0	0
21	RAJASTHAN	0	0	0	0	0	0	0	0	0	0	0
22	SIKKIM	0	0	0	0	0	0	0	0	0	0	0
23	TAMIL NADU	0	0	0	0	0	0	0	1	0	0	0
24	TELANGANA	0	0	0	0	0	0	0	0	0	0	0
25	TRIPURA	0	0	0	0	0	0	0	0	0	0	0
26	UTTAR PRADESH	0	0	0	0	0	0	0	0	0	0	0
27	UTTARAKHAND	0	0	0	0	0	0	0	0	0	0	0
28	WEST BENGAL	0	1	0	0	0	0	0	0	0	0	0
29	ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0	0
30	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0
31	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0
33	DELHI	0	0	0	0	0	0	0	0	0	0	0
34	JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0	0	0
35	LADAKH	0	0	0	0	0	0	0	0	0	0	0
36	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0
37	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0
38	ALL OVER INDIA (*)	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	0	4	0	1	1	0	0	1	0	0	0

(*) ALL OVER INDIA means case relating to more than one State)

Statement showing SOU MOTO COGNIZANCE OF DEATH IN POLICE ENCOUNTER for the period 1.4.2011 to 28.2.2022

		01/04/2011 To 31/03/2012	01/04/2012 To 31/03/2013	01/04/2013 To 31/03/2014	01/04/2014 To 31/03/2015	01/04/2015 To 31/03/2016	01/04/2016 To 31/03/2017	01/04/2017 To 31/03/2018	01/04/2018 To 31/03/2019	01/04/2019 To 31/03/2020	01/04/2020 To 31/03/2021	01/04/2021 To 28/02/2022
Sr.No.	State/UT Name	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered	No. of Cases Registered
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0
3	ASSAM	41	0	0	0	0	0	0	0	0	0	0
4	BIHAR	0	0	0	0	0	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0
10	JHARKHAND	0	0	0	0	0	0	0	0	0	0	0
11	KARNATAKA	0	0	0	0	0	0	0	0	0	0	0
12	KERALA	0	0	0	0	0	0	0	0	0	0	0
13	MADHYA PRADESH	0	0	0	0	0	0	0	0	0	0	0
14	MAHARASHTRA	0	0	0	0	0	0	0	0	0	0	0
15	MANIPUR	0	0	0	0	0	0	0	0	0	0	0
16	MEGHALAYA	0	0	0	0	0	0	0	0	0	0	0
17	MIZORAM	0	0	0	0	0	0	0	0	0	0	0
18	NAGALAND	0	0	0	0	0	0	0	0	0	0	0
19	ODISHA	0	0	0	0	0	0	0	0	0	0	0
20	PUNJAB	0	0	0	0	0	0	0	0	0	0	0
21	RAJASTHAN	0	0	0	0	0	0	0	0	0	0	0
22	SIKKIM	0	0	0	0	0	0	0	0	0	0	0
23	TAMIL NADU	0	0	0	0	0	0	0	0	0	0	0
24	TELANGANA	0	0	0	0	0	0	0	0	1	0	0
25	TRIPURA	0	0	0	0	0	0	0	0	0	0	0
26	UTTAR PRADESH	0	0	0	0	0	0	0	0	0	0	0
27	UTTARAKHAND	0	0	0	0	0	0	0	0	0	0	0
28	WEST BENGAL	0	0	0	0	0	0	0	0	0	0	0
29	ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0	0
30	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0
31	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0
33	DELHI	0	0	0	0	0	0	0	0	0	0	0
34	JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0	1	0
35	LADAKH	0	0	0	0	0	0	0	0	0	0	0
36	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0
37	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0
38	ALL OVER INDIA (*)	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	41	0	0	0	0	0	0	0	1	1	0

(*) ALL OVER INDIA means case relating to more than one State)